

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1300 OF 2018 IN
DFR NO. 3487 OF 2018**

Dated: 19th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Global Energy Private Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anurag Sharma

Counsel for the Respondent(s) :

ORDER

At the request of the learned counsel for the applicant/appellant, list the matter on **25.09.2018.**

**(S.D. Dubey)
Technical Member**

mk/tpd

**(Justice Manjula Chellur)
Chairperson**